N O T I C E

It is hereby notified for the information of the Advocates and the parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Diwali Vacation - 2023 commencing from Saturday, the 11th November, 2023 to Saturday, the 25th November, 2023 (both days inclusive with suffix holidays i.e. Sunday the 26th November, 2023 and Monday, the 27th November, 2023 (Guru Nanak Jayanti) at **Aurangabad Bench.**

1	The Hon'ble Shri Justice **S.G. CHAPALGAONKAR**	**11/11/2023 (Saturday) to 18/11/2023 (Saturday)**
2	The Hon'ble Shri Justice **SHAILESH P. BRAHME**	**19/11/2023 (Sunday) to 27/11/2023 (Monday)**

The Hon'ble Lordships will be available for taking up urgent matters on the following dates and days in Court Hall No.20 in Annex building.

Sr. No	Hon'ble Court	Mentioning dates / days	Court Sitting dates / days
1	The Hon'ble Shri Justice **S.G. CHAPALGAONKAR**	**On 13/11/2023 and 16/11/2023 (Monday and Thursday)** from 11:00 am. to 01:00 pm. before His Lordship. **On 17/11/2023, if occasion arises.**	**On 13/11/2023 and 16/11/2023 (Monday and Thursday) from** 11.00 am. to 1.00 pm. **On 17/11/2023, if occasion arises.**
2	The Hon'ble Shri Justice **SHAILESH P. BRAHME**	**From 20/11/2023 (Monday) to 24/11/2023 (Friday)** from 11:00 am. onwards before His Lordship.	**From 20/11/2023 (Monday) to 24/11/2023 (Friday)** from 11:00 am. onwards.

AVAILABILITY OF STAFF

Shri. R.B. Kulkarni and Shri. M.M. Hadgal are the Court Sheristedars during the ensuing Diwali Vacation 2023. The Advocates and the parties appearing in-person are requested to contact them on the following addresses on the holidays and after or before office hours, if necessary.

Shri. R.B. Kulkarni, F-1, Classic Plaza, Uttara Nagari, Behind Dhoot Hospital, Aurangabad **Mob. No. 9404 016 764**	11th November, 2023 To 18th November, 2023
Shri. M.M. Hadgal, A-14, High Court Employees' Society, Parijat Nagar, N-4, CIDCO, Aurangabad **Mob. No. 9822 425 407** **8788 935 021**	19th November, 2023 To 27th November, 2023

In Criminal Applications for bail and other matters wherein Govt. is party, 24 hours advance notice should be given to the Public Prosecutor/ G.P., High Court of Judicature at Bombay, Bench at Aurangabad, in case urgent orders are to be obtained during the ensuing Diwali Vacation 2023.

High Court of Bombay,
Bench at Aurangabad

Sd/-
(P.B. Ghuge)
Registrar (Judicial)

Date : 08/11/2023